

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No. 98/Chd/Hry/2021**

**Under Section 95 of IBC, 2016.**

**In the matter of:**

Intec Capital Ltd.

...Petitioner-Corporate Guarantor

Versus

Rajat Saini

...Respondent.

**Present through video conferencing:**

Mr. Sagar Bansal, Advocate for the petitioner.

Heard Sagar Bansal, Advocate appearing for the petitioner.

2. Order reserved.

Sd/-

Sd/-

(K.K. Vohra)  
Member (Technical)

(Ajay Kumar Vatsavayi)  
Member (Judicial)

August 16, 2021  
pc